

CC NO. 532199/2016

CBI VS. RAGHU KANT BHARDWAJ & ORS.

11.09.2020

Present:- Sh. N. P. Srivastava, Id. Sr. PP for CBI.

Sh. Ajit Singh, Adv. for accused Sham Sunder Dandona and also proxy counsel for accused Sanjeev Dandona.

Sh. Vikram Singh Dahiya, Adv. for accused Anoop Singh.

Sh. Hitesh Sharma, Adv. for accused Ashok Khurana and for accused Arun Kumar Maggo.

None has appeared for accused R. K. Bhardwaj, R. K. Jain and Chander Pal Singh.

Accused R. K. Bhardwaj has sent his exemption application on the email address of the Court. Accused R. K. Jain has sent his exemption application through whatsapp stating that his counsel is also not well. None has appeared for accused Chander Pal Singh.

It is submitted by Id. Sr. PP that Id. Regular PP is on leave today.


(RKS)

The file is not before me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahlmad is also

directed to send a written request letter through Whatsapp or e-mail to the concerned branch in this regard at Rouse Avenue Courts as well as Tis Hazari Courts.

Put up for supplying the scanned copy of the court file and for further proceedings on **15.10.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
11.09.2020

**CC NO. 269/2019
CBI VS. RAJENDER KUMAR ETC.**

11.09.2020

**Present:- Sh. N. P. Srivastava, Id. Sr. PP for CBI.
Sh. Rajeev Yadav, Adv. for accused R. S. Kaushik.**

It is submitted by Id. Sr. PP that Id. Regular PP is on leave today and since Id. Regular PP is on leave today, IO was not called.

Put up for purpose fixed on **25.09.2020** in physical court.

RK Sharma

**(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
11.09.2020**